

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)

RAJYA SABHA
UNSTARRED QUESTION NO. 1591
ANSWERED ON 02.08.2021

LIST OF RECOGNISED SPORTS ON WEBSITE

1591 # SHRI KAILASH SONI:

Will the Minister of Youth Affairs and Sports be pleased to state:

(a) whether construction of sports complex should be started at every district and block level by Government on the lines of Navodaya Vidyalayas which have been set up in every district, in a phased manner for the youth of the States for their interest in sports and physical exercise; and

(b) whether there should be clear guidelines regarding the sports recognised by the Ministry and the list of recognized sports should be made available on the website, so that the youth of the country does not waste time on unnecessary activities of unrecognized sports federations/organizations?

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
(SHRI ANURAG SINGH THAKUR)

(a) 'Sports' being a State subject, the responsibility of creating sports infrastructure, including sports complex at district and block levels, rests with the State / Union Territory Governments. Central Government supplements their efforts in this regard. However, under the "Utilization and Creation/ Upgradation of Sports Infrastructure" vertical of the Khelo India Scheme, this Ministry renders financial support for creation of sports infrastructure such as synthetic athletic tracks, synthetic hockey fields, synthetic turf football grounds, multipurpose halls, swimming pools, etc. Since the commencement of the Scheme, 272 sports infrastructure projects have been sanctioned by this Ministry across the country.

(b) Guidelines for recognition of National Sports Federations (NSFs) are laid down in the National Sports Development Code 2011 which is available on the website of this Ministry. Orders regarding recognition of new NSFs and renewal of recognition of existing NSFs are uploaded on website of the Ministry.
